

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3850
ANSWERED ON:14.12.2009
JOB CARDS UNDER NREGS
Nahata Smt. P. Jaya Prada

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of Job Cards issued in Uttar Pradesh and Andhra Pradesh till October, 2009 under National Rural Employment Guarantee Scheme (NREGS) since its inception, year-wise; and

(b) the number of people applied for Job Cards and not received the Cards?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a): A job card issued to a rural household under NREGA is valid for a period of 5 years. The cumulative number of job cards issued in Uttar Pradesh and Andhra Pradesh since inception of NREGA is as under;

State Cumulative number of job cards issued

2006-07 2007-08 2008-09 2009-10 (up to
Oct., 09)

Andhra Pradesh 5066675 8853413 11347815 11899200

Uttar Pradesh 4004287 7311973 10652018 10938138

(b): As per para 2 of Schedule-II of NREGA, Gram Panchayats are required to issue job cards to the households who apply for registration after verification of name, age and address of the adult members of a household and affixing their photograph on the job cards. In Andhra Pradesh, all households who applied for job cards have been issued the job card. However, in Uttar Pradesh, as per reports received from the State Government, 218913 registered households have not been issued job cards. In accordance with para 5.3.2 of NREGA Guidelines, the job cards should be issued immediately after verification i.e. within a fortnight of the receipt of the application for registration.